

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I

MA 549/2018
IN CP (IB)-1371/I&BC/(MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.07.2018**

NAME OF THE PARTIES: **STANDARD CHARGERED BANK**

v/s.

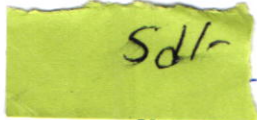
RUCHI SOYA INDUSTRIES LTD.

SECTION 7 OF THE INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

6. MA 549/2018 IN CP (IB)-1371/I&BC/(MB/2017

For the Ld. Colleague Member having remained on leave, list this
matter on 08.8.2018.


B.S.V. PRAKASH KUMAR
Member (Judicial)